

[Print](#)**Defective Case Register from 2026-10-14 to 2026-10-14**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/31885/2026	MANOJ KUMAR BEHERA	2026-10-14	previous filed ABLAPL applications not mentioned in the reference certificate.
2	D-MSA/48158/2026	LALIT KUMAR MAHARANA	2026-10-14	1.Period of Delay 177 days
3	D-BLAPL/25738/2026	DEBASNAN DAS	2026-10-14	1.In cause title mentioned Ist ADJ,Cuttack and in C.Copy mentioned 2nd ADJ,Cuttack 2.Reference certificate not properly furnished.
4	D-CONTC/48916/2026	ADV.	2026-10-14	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
5	D-WP(C)/48782/2026	UPENDRA KUMAR SAMAL	2026-10-14	Execution date not mentioned in power.
6	D-WP(C)/48705/2026	PRASANTA KUMAR MOHANTY (2)	2026-10-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
7	D-WP(C)/49115/2026	SUBHADUTTA ROUTRAY	2026-10-14	Page 38 and 53 not properly scanned.
8	D-CRLMC/31943/2026	NIRANJAN PANDA	2026-10-14	1. Nomenclature not correctly furnished Sl. no.3 in Index and Sl. no.4 in Affidavit. 2. Name and Address of the petitioner not furnished in V.nama.
9	D-WP(C)/48704/2026	LALATENDU SAMAL	2026-10-14	In Anx-4 the letter date in book mark and petition copy does not tally.
10	D-WP(C)/48936/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-WP(C)/48834/2026	AMITAV TRIPATHY	2026-10-14	10.II.Subject Code incorrectly Mentioned
12	D-ABLAPL/31657/2026	SANTOSH KUMAR MAHANTY	2026-10-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The name of the Hotel where incident occurred be redacted (page no.3 para-2) and unredacted kept in a sealed cover.
13	D-BLAPL/31774/2026	SUSANTA KUMAR BARAL	2026-10-14	The narrations made in the Bookmark in respect of Annexure 2 3 and 4 need rectification. Office to take necessary correction and then return for further SR
14	D-WP(C)/49265/2026	RAMDAS ACHARY	2026-10-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-CRLMC/31819/2026	SASMITA NAYAK	2026-10-14	14-NOT PROPERLY INDEXED. 1. Put up for SR after page marked in Index.
16	D-ABLAPL/31728/2026	ARIJEET MISHRA	2026-10-14	i)Vernacular Certificate not furnished.

17	D-BLAPL/31681/2026	SWARAJ PATEL	2026-10-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of the present BLAPL in bold letter need to be mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. In Affidavit (a) The Deponent name is wrongly mentioned before the Notary (b) Vernacular Certificate so furnished is wrong (c) Undertaking is wrong 3. One of the Ld. Advocates has not furnished his Mobile No.
18	D-CRLMC/31854/2026	DR. BINODA KUMAR MISHRA	2026-10-14	1. Date of order under annexure-2 does not tally with para-5 of the petition.
19	D-ABLAPL/31877/2026	JNYANANANDA PANDA	2026-10-14	1. Page-6 and 7 not clearly legible.
20	D-CRLMC/31801/2026	SOMA PATNAIK	2026-10-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2. C.Copy of I.C.C.No.15 of 2024 to be filed.
21	D-CONTC/48976/2026	AJAYA KUMAR TRIPATHY	2026-10-14	1.As per Direction in CRLMP IIC Gopalpur and Investigation Officer Gopalpur should only be made contemnor.
22	D-CMP/48693/2026	MAHESWAR MOHANTY	2026-10-14	3-AUTHENTICATION FEE IS DEFICIENT. 1.A.Fee of Rs.1.10/order be Paid on the C.Copy.2.The Date of order mentioned in the A-7 does not tally with the Index
23	D-WP(C)/48715/2026	MAHENDRA KUMAR SAHOO	2026-10-14	1.Date chart not correctly page marked. 2.Page no.21 not legible.
24	D-ABLAPL/31675/2026	RAJENDRA NARAYAN ROUT	2026-10-14	i)Criminal antecedent of the petitioner not furnished in Reference Certificate.
25	D-WA/48175/2026	SOUMYA JYOTI BISWAL	2026-10-14	Put up for SR after filing of cause title in wp (c)
26	D-WP(C)/49428/2026	PRABODHA CHANDRA NAYAK	2026-10-14	14-NOT PROPERLY INDEXED. Nomenclature in both the Affidavit page Not Correctly Furnished .
27	D-CRLREV/31533/2026	HARIHAR PANIGRAHI	2026-10-14	Period of Delay 03 day,Limitation petition not filed. Court can not be party as a opposite party.
28	D-ABLAPL/31788/2026	AMITAV TRIPATHY	2026-10-14	1. Signature of the petitioner is pasted in V.nama. by cutting from another paper.
29	D-CRLREV/31844/2026	BADRINARAYAN PANDA	2026-10-14	put SR after filing the C.copy annex-4
30	D-WP(C)/48506/2026	PADMAJA PATTNAIK	2026-10-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
31	D-WP(C)/49062/2026	DEBA PRASAD MISHRA	2026-10-14	Annexure-10 and 11 not properly paginated.

32	D-ABLAPL/31875/2026	AMLAN MOHANTY	2026-10-14	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. Annex-1 not attested.
33	D-CRLMC/31918/2026	PRAKASH CHANDRA DASH	2026-10-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
34	D-BLAPL/31784/2026	JAYADEBA BEHERA	2026-10-14	file F.I.R details then put up for S.R
35	D-CRLA/31230/2026	RANJIT MOHANTY	2026-10-14	Put up SR after filing the C. copy of annex-2.
36	D-MACA/46931/2026	PRASANTA KUMAR MAHALI	2026-10-14	Period of Delay 142 days.Limitation petition not filed.
37	D-WP(C)/48514/2026	PRASANTA KUMAR SATAPATHY	2026-10-14	1.Code not indicated in index.2.V.nama not executed by petitioner no.2 and 3.
38	D-ABLAPL/31673/2026	RAJENDRA NARAYAN ROUT	2026-10-14	i)Criminal antecedent of the Petitioner not mentioned. ii)PS and GR case nos. and pending Courts not properly furnished in prayer Portion.
39	D-ABLAPL/31988/2026	LAXMIDHAR MAHAPATRA	2026-10-14	1. Occupation of the deponent not mention.
40	D-WP(C)/48465/2026	SATYANARAYAN MISHRA	2026-10-14	1. In Affidavit, and declaration under affidavit, mentioned chairman instead of Chairman both W.P and I.A 2. After page 13 14 15 16 one page not page marked
41	D-MACA/48797/2026	PRAKASH KUMAR MOHANTY	2026-10-14	op no-1 2 4 7 address not furnished
42	D-MACA/48885/2026	RAMESH CHANDRA SAHOO (1)	2026-10-14	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
43	D-CMP/48275/2026	SUDHANSU SEKHAR JENA	2026-10-14	Address of O.Ps No-1 to 4 not furnished in the Petition.
44	D-WP(C)/48951/2026	DIPTI RANJAN SWAIN	2026-10-14	1.annx.1 not legible.
45	D-BLAPL/31389/2026	RAJIB LOCHAN PATTNAIK	2026-10-14	G.R.Case no and P.S.Case No.mentioned in Cause Title not correct.
46	D-CRLMC/31614/2026	ANSHUMAN PANDA	2026-10-14	1. PS case number not correctly furnished in para no.5.
47	D-ABLAPL/31417/2026	SANJIB KUMAR BHANJADEO	2026-10-14	1. Name of the victim and Informant be redacted in the F.I.R copy. 2. Nonredacted copy be filed in sealed cover.
48	D-CMAPL/40432/2026	ADV.	2026-10-14	i) Reference certificate not furnished. ii) Put up for SR Reg. calculation of limitation after filing of c. copy of dismissal order.
49	D-ABLAPL/31534/2026	AMITAV TRIPATHY	2026-10-14	1. The name and address of the petitioner and her relation may be redacted from F.I.R.copy. 2. The un-redacted F.I.R.copy may be kept in sealed over 3. The name of the petitioner 2 mentioned in Cause Title does not tally with that of her Signature in V>Nama

50	D-ABLAPL/31670/2026	BISWAJIT MOHAPATRA	2026-10-14	i)Name of P.S case in para-1 and Prayer Portion not mentioned. Place of occurrence , phone no. of the Victim in annexures to be redacted and Unredacted documents kept in a sealed cover.
51	D-BLAPL/31822/2026	PADMALAYA MOHAPATRA	2026-10-14	Annx-1 is not legible 25.III.mobile Phone Numbers Of All The Signing Advocates Not Indicated
52	D-ABLAPL/31884/2026	TANMAYA KUMAR MOHANTY	2026-10-14	Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate. 2) Paragraph not mentioned in the declaration..03),mobile No. of the victim/informant be redacted from annx-1
53	D-BLAPL/31678/2026	ASUTOSH TRIPATHY	2026-10-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
54	D-ABLAPL/32087/2026	OM SWARUP	2026-10-14	25.III.mobile Phone Numbers Of All The Signing Advocates Not Indicated
55	D-WP(C)/48814/2026	SAMEER KUMAR DAS	2026-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED page-17 not neat
56	D-WP(C)/48493/2026	KSHIROD KUMAR ROUT	2026-10-14	1.annx.1 not legible
57	D-BLAPL/31759/2026	RAJIB LOCHAN PATTNAIK	2026-10-14	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per standing Order No. 1 of the Court 2. Page 14 has been repeatedly paginated.
58	D-ABLAPL/32055/2026	SAMBIT BISWAL	2026-10-14	1. whether 1st or 2nd..... A.bail application not mention.
59	D-ABLAPL/31584/2026	SIDHARTHA DAS	2026-10-14	.Petition not correctly addressed to Honorable Court 1. Reference certificate is not correctly furnished.
60	D-ABLAPL/31420/2026	SANJIB KUMAR BHANJADEO	2026-10-14	1. Whether 1st or 2nd..... A.bail application not mention.
61	D-WA/48174/2026	SOUMYA JYOTI BISWAL	2026-10-14	Put up for SR after filing of cause title in wp (c).
62	D-CMP/48561/2026	SOURAV SUMAN BHUYAN	2026-10-14	Annex-5 not properly Page marked.
63	D-WP(C)/49015/2026	HRUDANANDA MOHAPATRA	2026-10-14	Date chart not correctly page marked.
64	D-WP(C)/49042/2026	SAMIR KUMAR MISHRA	2026-10-14	1. Page no.14 not legible.
65	D-WP(C)/48851/2026	SAROJ KUMAR PARIDA	2026-10-14	1. Date of notice under Annexure-6 does not tally with Index.
66	D-BLAPL/31792/2026	ANKANN PANDA	2026-10-14	1.Pending Lower Court case mentioned in petition not tally with the Rejection order. 2.Mobile No. mentioned at page-9 and signature of Informant/victim at page-11 be

				redacted. 3.Non-redacted Copy of FIR be kept in closed envelop. 4.Page No.-14 partly not legible. 5.Hologram of Rs.50/- not affixed in V.nama.
67	D-ABLAPL/32081/2026	SANGRAM KESHARI ROUT	2026-10-14	C.fees Rs.50/- is deficient in v.nama
68	D-ABLAPL/31636/2026	ALOK KUMAR RANA	2026-10-14	Reference certificate not correctly furnished.
69	D-WP(C)/48595/2026	RAGHUNATH DAS MOHAPATRA	2026-10-14	i) Annexure-2 mentioned 2 times in para -3 of the petition.
70	D-WA/48195/2026	SOUMYAJYOTI BISWAL	2026-10-14	1. Court Fee Payable Rs-12/- . Rs-6/- paid. Rs-6/- to be paid.Cause title in wp (c) to be filed. i) Provision of law not correctly furnished in I.A. no. 3135/2026. ii) Cause title in wp (c) to be filed. iii) Put up for SR after removal of defects.
71	D-CONTC/48905/2026	ADV	2026-10-14	1.Copy of order Passed in WP(C).538/25 be filed.2.In last line of 1st para of Prayer WP(C) be omitted.
72	D-ABLAPL/31676/2026	RAJENDRA NARAYAN ROUT	2026-10-14	i)Criminal antecedent of the petitioner not furnished in Reference Certificate.
73	D-ABLAPL/31625/2026	KULDEEP MOHANTY	2026-10-14	i)Name, address and other details of the victim to be redacted and Unredacted documents kept in a sealed cover.
74	D-WP(C)/48945/2026	DEBASIS PANIGRAHI	2026-10-14	1.Annx.1 not legible
75	D-ABLAPL/31806/2026	BIKRAM KESHARI RAJ	2026-10-14	1. Whether 1st or 2nd.....A.bail application not mention.
76	D-ABLAPL/31727/2026	SOUBHAGYA KUMAR DASH	2026-10-14	i)Petitioner no-2 has not properly signed.
77	D-BLAPL/31427/2026	MANOJ KUMAR NAYAK	2026-10-14	1. Reference certificate is not correctly furnished. 2. Page Nos. 16 17 and Annexure 6 are not legible. 3. V>Nama is not stamped properly.
78	D-BLAPL/31778/2026	LAMBODOR ACHARI	2026-10-14	Provision of law is incorrect.
79	D-CRLMC/31779/2026	SANJAY KUMAR PRADHAN	2026-10-14	1. Prayer of the CRLMC not correctly furnished. 2. Name of the both parties not furnished on V.nama.
80	D-CRLMP/31423/2026	SATYABRATA DASH	2026-10-14	Photograph in annexure-2 be kept in closed cover.
81	D-CRLMC/31299/2026	LALIT KUMAR MAHARANA	2026-10-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. C.P. number not correctly furnished Sl. no.5 in Index.
82	D-CONTC/48802/2026	ADV.	2026-10-14	i) Date mentioned in 2nd line of para-2 of the petition not tally with annexure-1.

83	D-BLAPL/30759/2026	GURUPRASAD BEHERA	2026-10-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
84	D-WP(C)/49039/2026	SAMIR KUMAR MISHRA	2026-10-14	1. Letter dated not correctly furnished Sl. no.6 in Index.
85	D-WP(C)/48725/2026	ANUP KUMAR MOHAPATRA	2026-10-14	1.Synopsis and date chart not alphabetically paginated.2.Annx.3 6 and 12 not legible.
86	D-ABLAPL/31724/2026	ARIJEET MISHRA	2026-10-14	Name,address,mobile No. of the victim/informant be redacted from annx-1
87	D-WP(C)/48823/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-10-14	10.II.Subject Code incorrectly Mentioned
88	D-CRLMC/31927/2026	BIJAYA KUMAR RAGADA	2026-10-14	1. Paragraph no. not correctly furnished in the petition.2. Copy of Annexures-1 to 5 disclosing the name of Informant/Victim be kept in cover.
89	D-ABLAPL/31840/2026	CHITTA RANJAN PATTNAIK	2026-10-14	1. Reference certificate is not correctly furnished. 2. Page No. 7 is not legible properly
90	D-BLAPL/31705/2026	JUGALA KISHORE PANDA	2026-10-14	FIR Details prepared by the Office is required for further SR.
91	D-WA/45453/2026	ASHOK KUMAR PANIGRAHI	2026-10-14	Period of Delay 4 days.Limitation petition not filed
92	D-WP(C)/47476/2026	SIDDHARTH SAHU	2026-10-14	1. Annex-4, Page nos. 96 to 98 123 132 to 143 and 149 not legible.
93	D-WA/48187/2026	SUDEEP KUMAR SARANGI	2026-10-14	i) All appellants not signed in v. nama. ii) Name and address of appellants not mentioned in v. nama. iii) Year of date of disposed wrongly mentioned in Index, top of the cause title.
94	D-CRLMC/31769/2026	SANJAY KUMAR PRADHAN	2026-10-14	1. Prayer of the CRLMC not correctly furnished.
95	D-ABLAPL/31421/2026	BHABANI SHANKAR DASPARIDA	2026-10-14	1. Earlier A.bail mention in reference certificate does not belong to the petitioner. 2. code no. not mention. 3. Reference certificate not properly furnished.4. page no.19 and 42 not legible.
96	D-ABLAPL/31891/2026	BHARAT JALLI	2026-10-14	1. Whether 1st or 2nd A.bail application not mention.
97	D-WP(C)/49311/2026	JAGAMOHAN PATTANAIK	2026-10-14	1.Annexures not properly mentioned in prayer portion. 2.Paragraphs in both the declaration not mentioned.
98	D-ABLAPL/31831/2026	SANJAYA KUMAR PANIGRAHI	2026-10-14	1. Whether 1st or 2nd.....A.bail application not mention in bold letter.
99	D-WP(C)/48613/2026	SWAPNIL ROY	2026-10-14	i) H.C.B.A.M.W.S. of Rs. 50/- not paid.
100	D-WA/48188/2026	SOUMYAJYOTI BISWAL	2026-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee Payable Rs-12/- . Rs-6/- paid. Rs-6/- to be paid. 2.Cause title in wp (c) to be filed. 3. i) Cause title in wp (c) to be filed. ii) Provision of law not correctly furnished in I.A. no. 3133/2026. iii) Put up for SR after removal of defects

101	D-CMAPL/40585/2026	ADV.	2026-10-14	1. Period of Delay 35 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) C. copy of order not page marked in Index. ii) Reference certificate not furnished.
102	D-CRLMC/31936/2026	AKSHAYA KUMAR SAHOO	2026-10-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit does not tally with cause title.
103	D-RSA/45955/2026	SUSMITA PATTNAIK	2026-10-14	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
104	D-WP(C)/48933/2026	SUDHANSU SEKHAR JENA	2026-10-14	put up for further SR after Page marking and Book marking of Annexures.
105	D-ABLAPL/31809/2026	SINDHU PRASAD DUBEY	2026-10-14	1. Whether 1st or 2nd..... A.bail application not mention. 2. As per Cause Title all the petitioner not executed the V.nama. 3. Annexure-I not properly page mark.
106	D-BLAPL/32016/2026	ANIRUDHA DAS	2026-10-14	1. Reference certificate is not correctly furnished. 2. V. nama is not stamped properly.
107	D-ABLAPL/32080/2026	JULU KHANSAMA	2026-10-14	Annx-2 is not legible
108	D-WA/48214/2026	SOUMYAJYOTI BISWAL	2026-10-14	1. Court Fee Payable Rs-12/-, R-6/- paid. Rs-6/- to be paid. 2.Cause title in wp (c) to be filed. 3. i) Cause title in wp (c) to be filed. ii) Provision of law not correctly furnished in I.A. no. 3139/2026. Put up for SR after removal of defects
109	D-ABLAPL/31580/2026	PRABIN DAS	2026-10-14	1. Reference certificate is not correctly furnished.
110	D-RSA/47823/2026	DEBASISH TRIPATHY, A.G.A.	2026-10-14	Court Fee Rs.423585/- Payable,Not Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. (b) Appellate Court Judgement Rs 02/- Not Paid. Put up for further S.R after Payment of C.Fee and rectification of defect for computing the period of limitation
111	D-WA/45205/2026	SAROJA KANTA SAMAL	2026-10-14	Put up for further SR after filing of C.copy of impugned order
112	D-WP(C)/49051/2026	DEBIPRASAD MOHANTY	2026-10-14	Date chart not correctly page marked.
113	D-CRLMC/31940/2026	PRANAYANEE DASMOHAPATRA	2026-10-14	1. Page no.33 Annexure number not correctly exhibited. 2. Original copy of the page no.10 to be filed. 3. Page no.18 not legible.
114	D-CMP/48288/2026	SOUBHAGYA SWAIN	2026-10-14	3-AUTHENTICATION FEE IS DEFICIENT.
115	D-CRLMC/31912/2026	ARUN KUMAR BUDHIA	2026-10-14	.Receipt Showing Serv.copy To Vigilance not Filed.
116	D-CONTC/49231/2026	ADV.	2026-10-14	1.Period of Delay 196 days delay.Limitation petition not filed. 1.Affidavit not in proper Format.

117	D-ABLAPL/31888/2026	BIKRAM KUMAR NAYAK	2026-10-14	20-VERNACULAR CERTIFICATE NOT FURNISHED. Serial No. of the petitioners in the previous ABLAPL applications not mentioned in the reference certificate. 2)mobile No. of the victim/informant be redacted from annx-1
118	D-RPFAM/48901/2026	LAKSMIDHAR KABI	2026-10-14	further SR after filling of c copy of judgement
119	D-WP(C)/48520/2026	SAYED DANISH MASIH	2026-10-14	29.VI.Name Of The Filing Advocate Not In Capital Letters In The Petition
120	D-CRLMC/31929/2026	AMLAN MOHANTY	2026-10-14	1. Paragraph no. not correctly furnished in the petition
121	D-WA/48208/2026	DEBASISH TRIPATHY,A.G.A	2026-10-14	wp (c) no. wrongly mentioned in being aggrieved para.
122	D-BLAPL/31913/2026	AJAYA KUMAR TRIPATHY	2026-10-14	1. In Index, pages of Bail Application has not been mentioned.Further, Page mark of Annexure 1 and 2 are wrong 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 3. The Deponent has not been authorised by the Petitioner to swear in the Affidavit 4. GR case No. as mentioned in the Rejection Order is not matching with the Synopsis, Cause Title and contents of the Bail Application.
123	D-RSA/46208/2026	PRABIN DAS	2026-10-14	.Directors No-2 and 3 of the Sole Appellant not executed in v.nama
124	D-CRLMC/31581/2026	NIRANJAN PANDA	2026-10-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished in declaration.
125	D-ABLAPL/31715/2026	GOPAL KRISHNA NAYAK	2026-10-14	Page 8 and 9 are not legible
126	D-BLAPL/31847/2026	AJAYA KUMAR PRADHAN	2026-10-14	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed.
127	D-ABLAPL/31535/2026	PRAVAT RANJAN SUTAR	2026-10-14	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Reference certificate is not correctly furnished.
128	D-WP(C)/48736/2026	RAMESH CH. BEHERA	2026-10-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Annx.1 2 4 6 7 8 and 9 not legible
129	D-WP(C)/48723/2026	JIBAN JYOTI PRADHAN	2026-10-14	Receipt Showing Serv. copy To cg not Filed.
130	D-BLAPL/31767/2026	PRAGYAN PARAMITA MOHANTY	2026-10-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1.Reference Certificate regarding similar application has or has not been made to the Supreme Court AND previous criminal antecedent not furnished. 2.Name and details of Informant/Victim mentioned in Annexure-1 2 5 be redacted. 3.Redacted copies of the same be filed AND non-redacted copies of Annexure-1 2 5 be kept in closed envelop. Put up for further S.R.
131	D-WP(C)/48490/2026	ANANGA KUMAR OTTA	2026-10-14	1. After page 8 9 10 11 one page each left not page marked. 2.Annexure-2 not attested 3. the date of execution of V. nama not furnished
132	D-WA/48180/2026	SOUMYA JYOTI BISWAL	2026-10-14	Put up for SR after filing of cause title in wp (c).
133	D-ABLAPL/31826/2026	PRASANTA KUMAR SAHOO	2026-10-14	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
134	D-CRLMC/31375/2026	GOURI MOHAN RATH	2026-10-14	1. Nomenclature of Lower court case not correctly furnished in Prayer of the petition.
135	D-BLAPL/31835/2026	SABYASACHI MISHRA	2026-10-14	Pending court in the petition does not tally with rejection order
136	D-CRLA/31240/2026	RANJIT MOHANTY	2026-10-14	Put up Sr after filing the C. copy of Annex-2
137	D-BLAPL/31915/2026	PRASANTA KUMAR NANDA	2026-10-14	1. Reference certificate not properly furnished.
138	D-BLAPL/31919/2026	DEVASHIS PANDA	2026-10-14	1. Subject code not visible.
139	D-WP(C)/48932/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
140	D-ABLAPL/31435/2026	SATYAJIT MOHAPATRA (2)	2026-10-14	1. Whether 1st or 2nd..... A.bail application not mention.
141	D-WP(C)/48720/2026	MAHENDRA KUMAR SAHOO	2026-10-14	Date chart not correctly page marked.
142	D-WA/48203/2026	SOUMYAJYOTI BISWAL	2026-10-14	1. Court Fee Payable Rs-12/- . Rs-6/- paid. Rs-6/- to be paid. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 3. i) District of proforma Respondent no. 2 and 3 not furnished in cause title.
143	D-FAO/48728/2026	SATYABRATA MOHANTY (1)	2026-10-14	good ground not furnished
144	D-WP(C)/49089/2026	ASHOK KUMAR MOHAPATRA	2026-10-14	page No-23 not legible.
145	D-BLAPL/31758/2026	RAJIB LOCHAN PATTNAIK	2026-10-14	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per standing Order No. 1 of the Court. 2. Petition not correctly addressed to the Honorable Court.
146	D-CRLMC/31608/2026	KIRTAN DANG	2026-10-14	1.Certified copy of Annex-1 not filed.
147	D-BLAPL/31905/2026	SK. ZAFARULLA	2026-10-14	1. Last Page of the Affidavit has not been paginated. 2.Page 13 has been repeated.

148	D- CONTC/48804/2026	ADV.	2026-10-14	i) Father name of the petitioner not mentioned in C.T.
149	D-WP(C)/48612/2026	SWAPNIL ROY	2026-10-14	i) H.C.B.A.M.W.S. of Rs. 50/- not paid.
150	D- BLAPL/31904/2026	AMIT KUMAR SAHU	2026-10-14	1. Date of rejection order in the lower court is wrongly mentioned in the Dates and Events. 2. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per standing Order No. 1 of the Court
151	D- ABLAPL/31893/2026	JAYADEBA BEHERA	2026-10-14	1. Occupation of the deponent not mention. 2. Paragraph no. wrongly mentioned. 3. Petitioner no.1 not authorized by the petitioner no. 2 to swear on her behalf in the Affidavit. 4. Unredacted copy in sealed cover not file.
152	D-WP(C)/48469/2026	SAUMENDRA PADHY	2026-10-14	1. Annexure-1 not legible
153	D- ABLAPL/31589/2026	CHIRANJIB ROUT	2026-10-14	1. Reference certificate is not correctly furnished. 2. In the first para of the petition,P.S.case No. and G.R. case No. are not correctly furnished.
154	D- ABLAPL/31898/2026	SNEHASISH BEHERA	2026-10-14	Name,address,mobile No. of the victim/informant be redacted from annx-1
155	D-WP(C)/48843/2026	SHREEKANTA PRASAD SAHOO (1)	2026-10-14	1. Serial numbers not correctly furnished in Index. 2. Page nos.30 and 35 Annexures numbers not correctly exhibited. 30.II.Petition not correctly addressed to Honorable Court
156	D- ABLAPL/31711/2026	AKSHAYA KUMAR PANDEY	2026-10-14	Name,address,mobile No. of the victim/informant be redacted from annx-1
157	D-WP(C)/48724/2026	ALOK KUMAR MOHAPATRA	2026-10-14	In index Synopsis and date chart not page marked.
158	D- CONTC/49216/2026	TUSHAR KANTA NAYAK	2026-10-14	1.Direction issued to contemnno.4 only.hence Contemnno.1 to 3 should not be made party.
159	D- BLAPL/31910/2026	DIBYA JYOTI SAHOO	2026-10-14	1. Whether 1st or 2nd.....bail application not mention.
160	D-WP(C)/48798/2026	MANOJA KUMAR KHUNTIA	2026-10-14	In Anx-4 page marking mismatch in book mark and petition copy .
161	D-WA/48186/2026	SUDEEP KUMAR SARANGI	2026-10-14	i) All appellants not signed in v. nama. ii) Name and address of appellants not mentioned in v. nama.
162	D-WP(C)/48713/2026	MAHENDRA KUMAR SAHOO	2026-10-14	Date chart not correctly page marked.
163	D- ABLAPL/31771/2026	KULDEEP MOHANTY	2026-10-14	1. Name of the Victim and Informant be redacted in F.I.R copy 2. The name of the Victim and Informant be redacted at page-15 and 16. 3. Vernacular certificate not properly furnished. 4. Non-redacted version be filed in seal cover.
164	D- CONTC/48795/2026	SHAKTI PRASAD PANDA	2026-10-14	Code Not correct.
165	D-WA/48185/2026	SUBRAT MISHRA	2026-10-14	i) Legible copy of page no. 139 to be filed. ii) Name and address of appellant no. 1 to 3 not furnished.

166	D-WP(C)/49069/2026	KANANBALA ROY CHOUDHURY	2026-10-14	17-REFERENCE CERTIFICATE NOT FURNISHED.
167	D-WP(C)/48227/2026	LAXMIKANTA MOHANTY	2026-10-14	ON PAGE NO.3 OF THE CAUSE TITLE, THE SERIAL NUMBERS FROM 7 TO 12 ARE NOT CORRECTLY FURNISHED
168	D-BLAPL/31800/2026	UMA SHANKAR PATEL	2026-10-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name and details of Victim/Informant mentioned in annexures need not be disclosed and kept in closed cover.
169	D-WP(C)/49007/2026	MAHESWAR MOHANTY	2026-10-14	i) Sl no. 4 of the Affidavit not tally with petition.
170	D-WP(C)/48300/2026	PRANAYA KISHORE HARICHANDAN	2026-10-14	6.II.Receipt Showing Serv.copy To it not Filed. 6.III.Receipt Showing Serv.copy To ct not Filed. 6.V.Receipt Showing Serv.copy To cg not Filed. 1. Page no.47 not legible.
171	D-ABLAPL/31528/2026	TANMAYA KUMAR MOHANTY	2026-10-14	1. P.S. case No. furnished in Synopsis is not correct as well as mentioning P.S. at para 2 of the petition
172	D-BLAPL/31985/2026	LAXMAN PRADHAN	2026-10-14	S.T case no.is wrong in Cause Title. 2) Name,address,mobile No. of the victim/informant be redacted from annx-1 and annx-2
173	D-CRLMC/31592/2026	JYOTIRMAYA SAHOO	2026-10-14	1. Prayer of the CRLMC not correctly furnished.
174	D-ABLAPL/31595/2026	ALOK KUMAR MOHAPATRA	2026-10-14	1. G.R. case No. has not been furnished. 2. Reference certificate is not correctly furnished. 3. The name and address of the Victim and her relations may be redacted from F.I.R copy. 4. the un-redacted F.I.R copy may be kept in sealed cover.
175	D-WP(C)/48743/2026	PRAVA RANJAN MISHRA	2026-10-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.synopsis and date chart not alphabetically paginated.2.U/S.49 of Benami Property Transaction Act 1988.Appeal lie to High court against order of Appellate Tribunal.Question reg.Maintainability of WP(C).
176	D-CRLMC/31798/2026	SOMA PATNAIK	2026-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C.Copy of I.C.C.No/17 of 2024 to be filed
177	D-ABLAPL/31775/2026	MANGU NANDY	2026-10-14	1. Date chart has not been furnished.
178	D-CRLMC/31872/2026	PRASANTA KUMAR SAHOO	2026-10-14	1. Subject code incorrectly mentioned in Assessment slip.
179	D-ABLAPL/31587/2026	CHIRANJIB ROUT	2026-10-14	1. Reference certificate is not correctly furnished. 2. The name and address of the Victim and her relations name may be redacted from petition and F.I.R.copy. 3. The un-redacted copy of F.I.R. may be kept in sealed cover.

180	D-ABLAPL/32068/2026	ACHYUTANANDA PATTANAIK	2026-10-14	1. Reference certificate not properly furnished.
181	D-WA/48190/2026	SISIR KUMAR PUROHIT	2026-10-14	i) Status of parties not furnished. ii) Legible copy of page no. 47 to be filed.
182	D-BLAPL/31776/2026	SATYANARAYAN MISHRA	2026-10-14	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per standing Order No. 1 of the Court.
183	D-WP(C)/48815/2026	AKASH KUMAR PATAJOSHI	2026-10-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
184	D-CRLMP/31942/2026	NIRANJAN LENKA	2026-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1 Page No-17 and annex-4 not legible.2 . Writ Petition mentioned instead of CRLMP in index
185	D-CRLMC/31599/2026	SURYAKANTA DASH	2026-10-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
186	D-WP(C)/48467/2026	PRABIN DAS	2026-10-14	10.II.Subject Code incorrectly Mentioned
187	D-WP(C)/49272/2026	RAMDAS ACHARY	2026-10-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
188	D-ABLAPL/32024/2026	BISWAJIT SAMANTRAY	2026-10-14	1.Whether 1st or 2nd.....A.bail application not mention.
189	D-ABLAPL/31813/2026	BHABANI SHANKAR DASPARIDA	2026-10-14	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per standing Order No. 1 of the Court 2. Details of the Informant Victim need to be redacted from all places of Annexures 1 - 4
190	D-ABLAPL/31716/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-10-14	1. Annexure-I wrongly page mark in Index.
191	D-ABLAPL/31881/2026	SATYA JEET ROUT	2026-10-14	1. Index not properly page mark. 2. Synopsis and Date chart not alphabetically page mark.
192	D-CRLREV/31549/2026	AMLAN MOHANTY	2026-10-14	Put Up SR after redacting the name of informant/Victim and their details from Annexures and be kept sealed cover the same.
193	D-BLAPL/31433/2026	DIPANKAR ACHARYA	2026-10-14	1. The name and address of the victim may be redacted from F.I.R.,charge sheet,Ground of arrest and statement. 2. The un-redacted copy may be of the same may be kept in sealed cover
194	D-BLAPL/31729/2026	SOUBHAGYA KUMAR DASH	2026-10-14	1. In Index, Annexure 2 last page shall be marked as 64 instead of 63. 2. Annexure 2 is not correctly paginated. 3. Name , Enrollment No. and Mobile No. of one the Ld. Advocates has not been reflected in the V. nama.

195	D- CONTC/48894/2026	ADV.	2026-10-14	1.Copy of order passed in WP(C) not annexed.2.As per Direction in WP(C).BEO Rasapur should only be made contemnor.
196	D- CRLMC/31870/2026	RANJIT MOHANTY	2026-10-14	1. HBAWF Fee Rs. 50/- to be paid on V.nama.
197	D- BLAPL/31922/2026	PRASANTA KUMAR NANDA	2026-10-14	1. Reference certificate not properly furnished.
198	D- CONTC/48778/2026	ADV	2026-10-14	i) Date of order mentioned in para-2 of the petition not tally with annexure-1.ii) Year of the date of order passed in wp(c) not correctly mentioned in the prayer of the petition.ii) Sl. no. 2 of the Affidavit not tally with C.T.
199	D-CMP/48745/2026	SUBASH CHANDRA ACHARYA	2026-10-14	1.Question of maintainability of CMP.As order of family court is under challenge,here WP(C) may lie.
200	D-WP(C)/49119/2026	SUBHADUTTA ROUTRAY	2026-10-14	Page 31 to 34 37 to 39 not properly scanned.
201	D-MATA/48896/2026	PRAFULLA KUMAR NAYAK	2026-10-14	further SR after filling of appeal format
202	D- MACA/47108/2026	MAHITOSH SINHA	2026-10-14	1.Statutory deposit not made
203	D-WP(C)/48962/2026	UPENDRA KUMAR SAMAL	2026-10-14	1.Annx.1 and 2 not legible
204	D- ABLAPL/31594/2026	ADHIRAJ MOHANTY	2026-10-14	1. Reference certificate is not correctly furnished. 2. The name of the petitioner at the top of the Affidavit is not correctly furnished.